

18/12/06

Hon. Mr. Justice Khem Karan, ~~Am~~
Hon. Mr. P. K. Chatterji, Am.

Sri B.N. Rai appears for the applicant
& Sri S. Singh for respondents.

Parties' counsel have stated that
this case has come back to the Tribunal
for a decision afresh under the order
dt 27/3/03 of the Hon. High Court passed
in WP No. 26402/03. They have also
informed that by time the case was
remanded back by the Hon. High Court
the records of the OA excepting the order-
sheets & original orders were
weeded out. Copy of OA & other
documents have now been reconstructed.
We have heard the Parties'
counsel.

orders reserved.

Munish
Am.


VC

8

5-1-07

order pronounced today.

O.A. dismissed with no cost.

BOC